NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **01.07.2025** (TUESDAY)

CHENNAI BENCH (HYBRID MODE) <u>10:30 AM</u>

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 302/2025 For Stay IA No. 886/2025 For Exemption IA No. 887/2025	Bhumireddy Gari Mohan Reddy & 2 Ors Vs Monitoring Agent Rep by Madhusudhan Reddy, Erstwhile RP & Anr.	Mr. Haran C	
2.	Comp App (AT) (CH) (Ins) No. 303/2025 For Exemption IA No. 888/2025 For Stay IA No. 889/2025	Bhumireddy Gari Mohan Reddy & 2 Ors Vs Monitoring Agent Rep by Madhusudhan Reddy, Erstwhile RP & Anr.	Mr. Haran C	
3.	Comp App (AT) (CH) (Ins) No. 297/2025 For Exemption IA No. 867/2025 For Stay IA No. 868/2025	Alchemist Asset Reconstruction Company Ltd Vs K. Sivalingam, RP of NCS Sugars Ltd & 5 Ors.	Mr. Gokul G	

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 94/2025 For Stay IA No. 890/2025 Delay in refiling IA No. 891/2025 (With defects)	Arun Kumar Kedia & 2 Ors Vs Om Shiv Shakti Iron Industries Pvt Ltd & 28 Ors.	Mr. AS Sathish Kumar	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
5.	TA (AT) No. 20/2021	Arangcons	Mr. P Rishikesh	Mr. Sanjay Gupta R1
	(Comp App (AT) (Ins)	Vs		Mr. Amit Agrawal R2
	No. 833/2019)	Amit Chandrakant		
		Shah, RP of BCIL Zed		
		Ria Properties & 2 Ors		

6.	TA (AT) No. 279/2021	GATI Ltd	Ms. Varsha Banerjee	Mr. Y Suryanarayana
	(Comp App (AT) No. 70/2020)	Vs Neera and Children Trust & 2 Ors.		
7.	IA No. 91/2021 (For Condone Delay) in Comp. App (AT) (CH) (Ins) No. 40/2021 For Stay IA No. 92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 3 Ors	Mr. Pranav Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3 R4
8.	Comp App (AT) (CH) (Ins) No. 461/2023 For Stay IA No. 1444/2023	State Bank of India Stressed Asset Management Branch Vs Dommeti Surya Rama Krishna Saibaba, Liquidator of Kumar Aquatech Agencies Pvt. Ltd. & 2 Ors	Mr. Pranava Charan	Mr. Anoop Prakash Awasthi- R3
9.	Comp App (AT) (CH) (Ins) No. 12/2024 For Stay IA No. 48/2024 For Exemption IA No. 49/2024 For Interim relief IA No. 224/2024	IDBI Bank Ltd VS Span Engineers & 2 Ors	Ms. Niranjana Pandian	Legalserve & Associates- R1 Mr. TK Bhaskar R3
10.	Comp App (AT) (CH) (Ins) No. 218/2024 For Stay IA No. 583/2024	Karthik Rukmini Energy Limited Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd.	Mr. T Ravichandran	Mr. Shashank Agarwal
11.	Comp App (AT) (CH) No. 17/2024 For Stay IA No. 293/2024	Madras Race Club Rep by its Secretary Vs R.D. Ramasamy & Anr	Ms. Preeti Mohan	Mr. D Sreenivasan R1 Mr. NR Rajagopalan R2
12.	IA No. 108/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 350/2024 For Stay IA No. 958/2024 For Directions IA No. 570/2025	Veerabhadrappa Girish, Suspended Director of SL Residential Layout Pvt. Ltd. Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabakh	Mr. I Divyang Majumdar, CA- R1 Mr. A Murali- R2
13.	Comp App (AT) (CH) (Ins) No. 202/2025 For Additional Docs. IA No. 567 & 719/2025 To dispense with IA No. 568/2025 For Stay IA No. 569/2025	GRK Reddy Vs Balasubramanian Mekala, IRP of Marg Ltd & Anr.	Mr. Syed Datha	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	TA (AT) No. 211/2021 (Comp App (AT) (Ins) No. 1424/2019 For Exemption IA No. 4069/2019)	Western Coalfields Ltd. Vs Sai Wardha Power Generation Ltd & 5 Ors	Mr. Keerthikiran Murali	Mr. Ramaswamy Meyyappan
15.	Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt. Ltd. Vs Ebenezar Inbaraj Erstwhile RP of Regen Powertech Pvt. Ltd & 3 Ors. WITH	Mr. B Dhanaraj	Mr. Surya Teja SS Nalla -R1 Ms. J Parimalan-R2 & R3 Mr. Pranava Charan- R4
16.	Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs D Ebenezar Inbaraj Erstwhile RP of Regen Powertech Pvt Ltd & 3 Ors	Mr. B Dhanaraj	Mr. Surya Teja SS Nalla -R1 Ms. J Parimalan-R2 & R3 Mr. Pranava Charan- R4
17.	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt Ltd & 2 Ors.	Mr. Naveen Kumar Murthi	
18.	Comp App (AT) (CH) (Ins) No. 145/2024 For Urgent Listing IA No. 390/2024 For Stay IA No. 391/2024	Employees' Provident Fund Organisation Rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed WITH	Mr. R Vishnu	Mr. Ahsan Ahmed, RP
19.	Comp App (AT) (CH) (Ins) No. 146/2024 For Urgent Listing IA No. 392/2024 For Stay IA No. 393/2024	Employees' Provident Fund Organisation Rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed	Mr. R Vishnu	Mr. Ahsan Ahmed, RP
20.	Comp App (AT) (CH) (Ins) No. 331/2024	KAP India Projects and Constructions Pvt Ltd Vs Aishwarya Heights Infra Pvt Ltd.	Mr. Ricab Chand	Mr. Rahul Balaji
21.	Comp App (AT) (CH) (Ins) No. 19/2025 For Stay IA No. 85/2025 To dispense with IA No. 86/2025	Tamilnadu Mercantile Bank Ltd Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt Ltd & Anr WITH	Mr. Rajendran Raghavan	Ms. S Umamaheswari R1 Mr. P Prashanth- R2

22.	Comp App (AT) (CH) (Ins) No. 20/2025 For Stay IA No. 92/2025 To dispense with IA No. 94/2025	Tamilnadu Mercantile Bank Ltd. Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt Ltd	Mr. Rajendran Raghavan	Ms. S Umamaheswari - R1
		& Anr. WITH		
23.	Comp App (AT) (CH) (Ins) No. 21/2025 For Stay IA No. 96/2025 For Dispense with IA No. 97/2025	Tamilnadu Mercantile Bank Ltd. Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd. WITH	Mr. Rajendran Raghavan	
24.	Comp App (AT) (CH) (Ins) No. 430/2024 For Stay IA No. 1175/2024 To Adv. Hg. IA No. 58/2025	SV Ramasamy Guarantor of Swastik Spinners (India) Pvt Ltd Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd & 2 Ors.	Mr. P Prashanth Mr. Gautam S. Raman	Mr. Rohan Rajasekaran- R1 Ms. S Umamaheswari - R3
25.	Comp App (AT) (CH) (Ins) No. 147/2025 For Stay IA No. 397/2025 For Urgent listing IA No. 398/2025	Dr. K Shashidhar Vs Central Bank of India & Anr. WITH	Mr. Anirudh Krishnan	Mr. D Ebenezar Inbaraj For Caveator
26.	Comp App (AT) (CH) (Ins) No. 148/2025 For Urgent listing IA No. 399/2025	Dr. K Shashidhar Vs Central Bank of India & Anr.	Mr. Anirudh Krishnan	
27.	Comp App (AT) (CH) (Ins) No. 207/2025 For Exemption IA No. 585/2025 For Stay IA No. 586/2025	Anuj Nautiyal Vs Embassy Services Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	TA (AT) No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors. WITH	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
29.	TA (AT) No. 170- 171/2021 (Comp App (AT) (Ins) No. 1094-1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors	Mr. Athiban Vijay	Mr. Sanjay Gupta- R1 Mr. Arun Karthik Mohan-R2, R4 Mr. P Raj Kumar Jhabakh-R5

30.	TA (AT) No. 223/2021 (Comp App (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt Ltd Vs Rockline Entertainment Pvt Ltd	Ms. Geethika MA	Dr. Vandana PL
31.	TA (AT) No. 246/2021 (Comp App (AT) (Ins) No. 873/2020 For Stay IA No. 2373/2020 For Exemption IA No. 2374/2020)	Kamini Metalliks Pvt. Ltd. Vs Indian Renewable Energy Development Agency Limited & Anr	Mr. Abhijeet Swaroop	Ms. Varsha Banerjee R1 Mr. T Ravichandran R2
32.	TA (AT) No. 102/2022 (Comp App (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Hotels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors	Mr. Vaijayant Paliwal	Mr. Zoheb Hossain
33.	Comp App (AT) (CH) (Ins) No. 251/2022 For Exemption IA No. 528/2022	Eera Investments Vs MR Pro Tech Pvt Ltd	Mr. Avinash Krishnan Ravi	
34.	Comp App (AT) (CH) (Ins) No. 290/2022 For Stay IA No. 608/2022 For Directions IA No. 609/2022 For Additional Docs IA No. 147/2023	Dr. Gopala Krishnan MS & Anr. Vs Ravindra Beleyur, RP of Yashomati Hospitals Pvt. Ltd. & Anr	Mr. V Ranjith Shankar	Mr. T Ravichandran R1 Mr. Edward James R2
35.	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No. 682/2022	Naseer Ahmed Vs State Bank of India WITH	Mr. G Sridhar	Mr. B Chandrasekaran
36.	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr. B Chandrasekaran
37.	Comp App (AT) (CH) (Ins) No. 134/2023 For Directions IA No. 448/2023, 161, 999 & 1134/2024 For Exemption IA No. 450/2023 To Vacate Stay IA No. 816/2025	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & 3 Ors. WITH	Mr. Chandramouli Prabhakar	Ms. Anusha Peri R1 Ms. Elamathi- R2 Ms. Revathi Manivannan- R3
38.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt Ltd Vs Ozone Projects Pvt. Ltd	Mr. Jerin Asher Sojan	Mr. SK Harinarayanan
39.	Comp App (AT) (CH) No. 11/2024 For Stay IA No. 170/2024	SpringPeople Software Pvt Ltd & 2 Ors. Vs Ravi Kaklasaria	Mr. Awanish Srivastava	Mr. Bharadwaja Ramasubramaniam

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: <u>https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf</u>
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days: VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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